

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 5 OF 15, CA 1 of 16, CA 5 of 16 and CA 46/16 in CP 54/14	TP 65/16	For Hearing	397/ 398	C. Vallinarayan Vs C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R. UDAYAKAR 4 B. AVINASH	R 1 & R 10	Udayakar &
2.	Aradeep Sonawale	R 2-7	Sonawale
3.	A & Y Parkura 9538525919	PETITIONER	Parkura
4.	SURABHI.B.L	R 9	Surabhi

P.T.O.


Counsel for petitioner is present. Counsels for respondents are also present. Counsel for R-2 to R-7 has filed a memo on 19.07.2017 stating that basing on the submissions made by the counsel for the petitioner before the Hon'ble High Court including the pleadings in the Writ petition said to have been pending before the Hon'ble High Court and the effect of which, CA No.12/2015 is deemed to have been withdrawn. Registry is directed to put up note on that memo. The Tribunal will decide the memo at the first instance and then decide the future course of action.

Counsel for R-2 to R-7 has also filed one more memo today.

List it on 03.11.2017.



MEMBER (J)



MEMBER (T)